## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RUPA. J. THARAYIL COURSEL for Petitioner

## **ORDER**

Counsel for the Petitioner present and prayed for time to report to this Bench about the steps taken by the Administrator for compliance with the provisions of the Companies Act, 2016. At request, time is enlarged. Put up on 06.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk